

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015**

Dated: 29th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Sardar Sarover Narmada Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Surjendu Sankar Das

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

Mr. Sanjeev Kr. Saxena
Mr. R. Mishra for R-2

Mr. Rishabh Donnel Singh for R-4

Mr. Varun Pathak
Mr. Ravi Prakash
Mr. Samir Malik
Mr. Nitish Gupta for R-5

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-6

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **06.02.2017**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**